

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal

No(s). 1657-1660/2013

NITIN KUMAR

Appellant(s)

VERSUS

MAHAVIR SINGH & ORS ETC.ETC.

Respondent(s)

(with office report for direction)

Date : 17/09/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mishra Saurabh, Adv.

For Respondent(s)

Mr. Jemtiben, Adv.

Mr. A. Raghunath, Adv.

Ms. Vibha Datta Makhija, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant has stated that he does not need to
file the additional documents. This is taken on record. Ld.counsel
for respondents shall be at liberty to file the additional documents,
if any, within a period of four weeks, whereafter no further
extension shall be given.

List the matter again on 04.12.2015.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.09.19
12:41:32 TLT
Reason:

(M K HANJURA)
Registrar

SB